

ORISSA HIGH COURT
FILING REPORT AS ON :01/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/30409/2026	MINA @ SOUDAMINI SAHU VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	CHHENDIPADA /524 /2023 () //	
2	D-BLAPL/30410/2026	PARTHA SARATHI DWIBEDI @ PINTU @ PARTHA SARATHI DWIBEDI VS STATE OF ODISHA	RAHAT JEMOHANTY VS	KEONJHAR TOWN /703 /2026 () //	
3	D-BLAPL/30411/2026	PARTHA SARATHI DWIBEDI @ PINTU @ PARTHA SARATHI DWIBEDI VS STATE OF ODISHA	RAHAT JEMOHANTY VS	KEONJHAR TOWN /452 /2026 () //	
4	D-BLAPL/30412/2026	NEPALA MATIARY VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	/ /0 () //	
5	D-BLAPL/30415/2026	SHIVAM KUMAR VS STATE OF ODISHA	UMA SHANKAR PATEL VS	PLANTSITE /959 /2025 () //	AOR20220000263C202600094
6	D-BLAPL/30417/2026	LADU KISHORE PRADHAN VS STATE OF ODISHA	DURGA PRASAD JENA VS	/ /0 () //	
7	D-BLAPL/30421/2026	PURNA NAYAK VS STATE OF ODISHA	SATYABRATA DASH VS	BANAPUR P.S. /379 /2026 () //	
8	D-BLAPL/30423/2026	SALEBEGA PALKA VS STATE OF ODISHA	GHANASHYAM DASH VS	AMBADOLA /181 /2026 () //	AOD20240000821C202600020
9	D-BLAPL/30424/2026	SATYANARAYAN BAG VS STATE OF ODISHA	GHANASHYAM DASH VS	AMBADOLA /181 /2026 () //	AOD20240000821C202600021
10	D-BLAPL/30430/2026	KESAN SUNA VS STATE OF ODISHA	GHANASHYAM DASH VS	AMBADOLA /181 /2026 () //	AOD20240000821C202600022
11	D-BLAPL/30431/2026	PRASANTA KARE VS STATE OF ODISHA	TRILOCHAN NANDA VS	PADAMPUR /237 /2026 () //	

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12	D-BLAPL/30434/2026	KARTIK @ KARTIKA NAYAK VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	JAGATSINGPUR /858 /2025 () //	
13	D-BLAPL/30437/2026	JYOTIRANJAN NAIK VS STATE OF ODISHA	TRILOCHAN NANDA VS	BOLANGIR TOWN /188 /2026 () //	
14	D-BLAPL/30438/2026	BISHNU MAHATO @ BISHNU KUMAR MAHATO @ CHANDRA KARP RAJ PANDA VS STATE OF ODISHA	CHANDRA KARP RAJ PANDA VS	ROURKELA GRPS. /139 /2025 () //	
15	D-BLAPL/30440/2026	SUNNY KUMAR VS STATE OF ODISHA	MANAS KUMAR CHAND VS	SPL.TASK FORCE /12 /2024 () //	
16	D-BLAPL/30441/2026	SAGAR GOCHHAYAT VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BANTALA /355 /2026 () //	AOR20220001648C202600074
17	D-BLAPL/30443/2026	SUBASH BEHERA VS STATE OF ODISHA	SUDHANSU PRASAD MAHAPATRA VS	BASELI SAHI PS /106 /2026 () //	AOD20250000498C202600091
18	D-BLAPL/30447/2026	SUSHANT KUMAR MOHANTY @ KALU @ SASANT MOHANTY VS STATE OF ODISHA	MOHANTY KUMAR SAHU VS	SEMILLIGUDA /123 /2026 () //	
19	D-BLAPL/30449/2026	SUSHANTA KUMAR MOHANTY @ KALU @ SASANT MOHANTY VS STATE OF ODISHA	MOHANTY KUMAR SAHU VS	DAMANJODI /74 /2026 () //	
20	D-BLAPL/30457/2026	MAHESWAR SWAIN VS STATE OF ODISHA	MANORANJAN ACHARYA VS	KHANDAPARA /97 /2025 () //	
21	D-BLAPL/30458/2026	SANJAY SAHOO VS STATE OF ODISHA	KALINDA KUMAR ROUT VS	CDA-II /75 /2026 () //	
22	D-BLAPL/30459/2026	LITUNA @ SADANANDA DAS VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	ATHGARH /43 /2023 () //	
23	D-BLAPL/30461/2026	TULASI @ TOPHAN @ PILABABU HANS	BIKASH CHANDRA PARIJA	KOMNA PS /1 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/30463/2026	SUKADEV NAIK	BIBHUTI RANJAN MOHANTY	BANARAPAL /365 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/30468/2026	SARAT KUMAR BEHERA	SOMANATH MITRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/30470/2026	ANIL CHOUDHURY	UMA SHANKAR PATEL	SUNDARGARH SADAR /481 /2026	AOR20220000263C202600097
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/30472/2026	SAROJ BALLABHAI	SURYAKANTA DWIBEDI	G.R.P.S. (TITILAGARH) /99 /2026	AOR20220001245C202600027
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/30473/2026	SITARAM MAHATO	KULDEEP MOHANTY	BANDOMUNDA /58 /2026	AOD20240000012C202600302
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/30474/2026	AFSANA @ APSANA KHATUN @ MONIM KHAN	SK. ZAFARULLA	CHHENDIPADA /342 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/30475/2026	SONAM BIBI	SK. ZAFARULLA	CHHENDIPADA /342 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/30479/2026	RAHUL @ BAKSHISH SINGH MEHER	AMLAN SHAKTI PAUL	JATNI P.S. /336 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/30480/2026	SAROJ KUMAR PARIDA	AMLAN SHAKTI PAUL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/30481/2026	SOMANATH PUHAN	AMLAN SHAKTI PAUL	NCB BHUBANESWAR /12 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/30484/2026	KMALESWAR GOUDA	DEBASNAN DAS	JEYPORE MAHILA /117 /2026	
		VS	VS	()	

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35	D-BLAPL/30486/2026	STATE OF ODISHA RUDRA KUMAR VS	DEBASNAN DAS VS	// KANTABANJI /159 /2026 ()	
36	D-BLAPL/30488/2026	STATE OF ODISHA RAHUL KUMAR DEEP @ RAHUL KUMAR DIP VS	SANJIB KUMAR BHANJADEO VS	// / /0 ()	
37	D-BLAPL/30489/2026	STATE OF ODISHA SUF SAGAR PANI VS	SANJIB KUMAR BHANJADEO VS	// BALLIGUDA /25 /2026 ()	
38	D-BLAPL/30490/2026	STATE OF ODISHA ANIL SENAPATI VS	SANJIB KUMAR BHANJADEO VS	// / /0 ()	
39	D-BLAPL/30491/2026	STATE OF ODISHA BABLU SEKH VS	SANJIB KUMAR BHANJADEO VS	// / /0 ()	
40	D-BLAPL/30493/2026	STATE OF ODISHA ABINASH KUMAR DAS VS	SANJIB KUMAR BHANJADEO VS	// BALLIGUDA /25 /2026 ()	
41	D-BLAPL/30496/2026	STATE OF ODISHA Rakesh Kumar Naik VS	Babita Dash VS	// / / ()	AOD20230000734C202600013
42	D-CMP/46821/2026	State of Orissa TILOTTAMA MALLIK VS	ASHOK KUMAR SARANGI VS	// / / ()	
43	D-CMP/46825/2026	MAMINA PRUSTY NILAMANI SWAIN VS	SAIBRATA RATH VS	// / / ()	
44	D-CMP/46839/2026	JAYAKRUSHNA PANDA KULAMANI BARIK VS	PRAKASH KUMAR MISHRA VS	// / / ()	
45	D-CMP/46871/2026	DASARATHI RANA Aryan Ispat and Power Private Limited VS	SWARUP KUMAR PATNAIK VS	// / / ()	AOR20220003583C202600004
		Zenith Steels		//	

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46	D-CMP/46884/2026	SUBRAT KUMAR PANDA VS ANANTA PANDA	PRAFULLA CHANDRA ACHARYA VS	// 0 //	
47	D-CMP/46911/2026	SHAIK ABDUL SALIM VS SK. IRFAN	ALOK KUMAR MOHAPATRA VS	// 0 //	AOR20220001711C202600043
48	D-CONTC/46773/2026	ACHYUTANANDA DEY VS JUGALESWARI DASH, DSE, ORISSA	ADV. VS	// 0 //	
49	D-CONTC/46778/2026	AJIT KUMAR KAR CHOUDHURY VS PARVEEN KUMAR VERMA, CHIEF EXECUTIVE OFFICER, TPWODL, SAMBALPUR	ADV. VS	// 0 //	
50	D-CONTC/46779/2026	SATYAJIT DASH MOHAPATRA VS ARAVIND AGARWAL, IAS	ADV. VS	// 0 //	
51	D-CONTC/46792/2026	PRAVATI MALLICK VS ARUN KUMAR NAYAK, SUB COLLECTOR, KENDRAPARA	ADV. VS	// 0 //	
52	D-CONTC/46828/2026 CONTC/6857/2026	REGISTRAR (JUDICIAL),ORISSA HIGH COURT,CUTTACK VS SECRETARY, WATER RESOURCES DEPARTMENT, ODISHA, KHURDA	ADV. VS	// 0 //	
53	D-CONTC/46830/2026 CONTC/6882/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS DIRECTOR, LIFT IRRIGATION, ODISHA, BHUBANESWAR	ADV. VS	// 0 //	
54	D-CONTC/46831/2026 CONTC/6860/2026	THE REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE PRINCIPAL SECRETARY, WATER RESOURCES DEPT., BHUBANESWAR	ADV. VS	// 0 //	
55	D-CONTC/46832/2026 CONTC/6869/2026	REGISTRAR (JUDICIAL) , ORISSA HIGH COURT, CUTTACK VS THE SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //	
56	D-CONTC/46834/2026 CONTC/6881/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS THE SECRETARY, WATER RESOURCES DEPARTMENT, ODISHA SECRETARIAT, BHUBANESWAR	ADV. VS	// 0 //	
57	D-CONTC/46835/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	//	

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	CONTC/6861/2026	VS	VS	0	
		COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, KHURDA		//	
58	D-CONTC/46836/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/6884/2026	VS	VS	0	
		THE DIRECTOR, (PERSONNEL) CHIEF ENGINEER, WATER RESOURCES, BHUBANESWAR		//	
59	D-CONTC/46837/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/6866/2026	VS	VS	0	
		DIRECTOR, LIFT IRRIGATION, ODISHA, BHUBANESWAR		//	
60	D-CONTC/46840/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/6872/2026	VS	VS	0	
		COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, KHURDA		//	
61	D-CONTC/46841/2026	THE REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/6864/2026	VS	VS	0	
		THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPT., BHUBANESWAR		//	
62	D-CONTC/46842/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/6873/2026	VS	VS	0	
		THE DIRECTOR (PERSONNEL), CHIEF ENGINEER, WATER RESOURCES, BHUBANESWAR		//	
63	D-CONTC/46843/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK		//	
	CONTC/6886/2026	VS	VS	0	
		THE SECRETARY, WATER RESOURCES DEPARTMENT, ODISHA SECRETARIAT, BHUBANESWAR			
64	D-CONTC/46844/2026	REGISTRAR (JUDICIAL) , ORISSA HIGH COURT, CUTTACK		//	
	CONTC/6877/2026	VS	VS	0	
		THE COMMISIONER-CUM-SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR			
65	D-CONTC/46845/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK		//	
	CONTC/6870/2026	VS	VS	0	
		THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR			
66	D-CONTC/46846/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/6875/2026	VS	VS	0	
		THE PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	
67	D-CONTC/46847/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/6867/2026	VS	VS	0	
		THE SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	
68	D-CONTC/46848/2026	REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK		//	
	CONTC/6859/2026	VS	VS	0	

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69	D-CONTC/46849/2026 CONTC/6879/2026	THE SUPERINTENDING ENGINEER, SOUTHERN INVESTIGATION CIRCLE, BERHAMPUR REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS		// // 0	
70	D-CONTC/46850/2026 CONTC/6853/2026	THE PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL) , ORISSA HIGH COURT, CUTTACK VS		// // 0	
71	D-CONTC/46851/2026 CONTC/6862/2026	THE MANAGING DIRECTOR, ODISHA LIFT IRRIGATION CORPORATION LTD., BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS		// // 0	
72	D-CONTC/46852/2026 CONTC/6855/2026	THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS		// // 0	
73	D-CONTC/46853/2026 CONTC/6852/2026	THE SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS		// // 0	
74	D-CONTC/46854/2026 CONTC/6858/2026	THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR THE REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK VS		// // 0	
75	D-CONTC/46855/2026 CONTC/6865/2026	THE SECRETARY, WATER RESOURCES DEPT., BHUBANESWAR REGISTRAR(JUDICIAL), ORISSA HIGH COURT CUTTACK VS		// // 0	
76	D-CONTC/46856/2026 CONTC/6876/2026	THE SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR THE REGISTRAR, (JUDICIAL) ORISSA HIGH COURT, CUTTACK VS		// // 0	
77	D-CONTC/46857/2026 CONTC/6871/2026	THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPT., BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS		// // 0	
78	D-CONTC/46858/2026 CONTC/6856/2026	THE MANAGING DIRECTOR, LIFT IRRIGATION CORPORATION-CUM-DIRECTOR, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS		// // 0	
79	D-CONTC/46859/2026 CONTC/6854/2026	THE EXECUTIVE ENGINEER, LIFT IRRIGATION DIVISION, CUTTACK REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS		// // 0	
		THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR			

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80	D-CONTC/46861/2026	REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK.	ADV.	//	
	CONTC/6868/2026	VS	VS	0	
		THE PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	
81	D-CONTC/46862/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	//	
	CONTC/6880/2026	VS	VS	0	
		THE SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	
82	D-CONTC/46863/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	//	
	CONTC/6883/2026	VS	VS	0	
		THE COMMISSIONER-CUM-SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	
83	D-CONTC/46864/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	//	
	CONTC/6863/2026	VS	VS	0	
		ENGINEER IN CHIEF, IRRIGATION, ODISHA, BHUBANESWAR		//	
84	D-CONTC/46865/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	//	
	CONTC/6878/2026	VS	VS	0	
		THE SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	
85	D-CONTC/46869/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	//	
	CONTC/6874/2026	VS	VS	0	
		SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	
86	D-CONTC/46877/2026	AMIT MOHAMANSING	ADV.	//	
		VS	VS	0	
		NITYANANDA BARIK, OES, D.E.O., CUTTACK		//	
87	D-CONTC/46880/2026	SAMBARI KISKU	RAJESH RANJAN SAHOO	//	
		VS	VS	0	
		KIRANDEEP KAUR SAHOTA ,IAS, COMMISSIONER MUNCIPAL CORPORATION, CUTTACK		//	
88	D-CONTC/46883/2026	DR. SATCHIDANANDA MISHRA	ADV.	//	
		VS	VS	0	
		KIRANDEEP KAUR SAHOTA ,IAS, COMMISSIONER MUNCIPAL CORPORATION, CUTTACK		//	
89	D-CONTC/46889/2026	RADHARANI SAMAL	ADV.	//	
		VS	VS	0	
		DR.N.THIRUMALA NAIK, IAS		//	
90	D-CONTC/46908/2026	AJAYA KUMAR SAHU	ADV.	//	
		VS	VS	0	
		ASWATHY S., IAS		//	
91	D-CRLA/30426/2026	BHARATI JENA	PARSURAM PANDA	KHAIRA /123 /2026	

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		STATE OF ODISHA		//	
92	D-CRLA/30477/2026	UTTAM @ DIBYALOHAN LOHAR	RAJIB RATH	HARICHANDANPUR /62 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLLP/30497/2026	STATE OF ODISHA	ADVOCATE GENERAL	//	LOD20240000194C202600351
		VS	VS	()	
		SANTOSH MEHER		//	
94	D-CRLMA/30446/2026	UNION OF INDIA	SANTOSH KUMAR MUND, SPECIAL PUBLIC PROSECUTOR	MOHUPADA /307 /2024	
		VS	VS	()	
		GOPI @ RAJANIKANTA BEHERA		//	
95	D-CRLMA/30483/2026	MANORANJAN SAMAL	AMLAN SHAKTI PAUL	MANCHESWAR P.S. /573 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMC/30427/2026	KANHU CHARAN PATTNAYAK	GOPAL KRISHNA NAYAK	JAGANNATHA PRASAD /211 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/30439/2026	BIJU @ ANANTA BEHERA	SAPAN KUMAR LENKA	NIALI /213 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/30442/2026	NISHAMANI BEHERA	MOHAMMED FARADISH	/ /0	
		VS	VS	()	
		MIMI BEHERA		//	
99	D-CRLMC/30450/2026	PRAFULLA KANHAR	AMULYA RATNA PANDA	GOCHHAPADA /130 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMC/30455/2026	JAVED AKHTAR	ARUNA NAYAK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMC/30465/2026	BANTY @ BISWANATH SINGH	MOHAMMED RIAZ	JAGATSINGPUR /163 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/30467/2026	RAKESH KUMAR SINGH	AMIT SUJAT BISWAL	GUDARI /41 /2022	
		VS	VS	()	

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103	D-CRLMC/30476/2026	STATE OF ODISHA SHEIKH IFTEKHAR HUSSAIN VS	SEKH ZAKIR HUSSAIN VS	// KHANDAGIRI P.S. /609 /2021 ()	
104	D-CRLMC/30495/2026	STATE OF ODISHA POOJA MISHRA VS	TUKUNA KUMAR MISHRA VS	// JEYPORE MAHILA /135 /2023 ()	
105	D-CRLMC/30498/2026	STATE OF ODISHA RAKESH CHHATRIA VS	KULDEEP MOHANTY VS	// // ()	AOD2024000012C202600303
106	D-CRLMP/30487/2026	STATE OF ODISHA KALINGA COMBINES PRIVATE LIMITED VS	AVIJIT PATNAIK VS	// NAYAPALLI P.S. /540 /2026 ()	AOD20240000363C202600047
107	D-CRLREV/30448/2026	STATE OF ODISHA SAGAR SAHU VS	BIJAYA KUMAR BEHERA 1 VS	// SINAPALI /93 /2026 ()	
108	D-FAO/46874/2026	STATE OF ODISHA ROSHAN KUMARI VS	DEBASISH PATNAIK VS	// // ()	
109	D-JCRLA/30464/2026	UNION OF INDIA SUBASH JANI VS	ADV. VS	// NARASINGHPUR /51 /2026 ()	
110	D-LAA/46868/2026	STATE OF ODISHA BHARAT CHANDRA CHAND VS	HEMANTA KUMAR ROUT VS	// // ()	
111	D-MACA/46804/2026	THE ARBITRATOR CUM COLLECTOR, DHENKANAL M/S. UNITED INDIA INSURANCE CO. LTD., CUTTACK VS	PAMESH CHANDRA SAHOO (1) VS	// // ()	
112	D-MACA/46806/2026	JWALIT KERKETTA THE DIVISIONAL MANAGER, M/S. UNITED INDIA INSURANCE CO. LTD., ROURKELA VS	PRANSE KUMAR MOHANTY VS	// // ()	
113	D-MACA/46807/2026	AHALYA JENA THE BRANCH MANAGER, CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD., ROURKELA VS	HEMAL KUMAR VS	// // ()	
		DUTIKA BISI		//	

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114	D-MACA/46810/2026	THE BRANCH MANAGER, CHOLAMANDALAM MS CREDIT FINANCE COMPANY LTD. VS REKHA PERE	DEBMAJHI KUNAN VS	// 0 //	
115	D-MATA/46774/2026	DEEPAK KUMAR PARIDA VS SUCHISMITA SAMAL	SAMVIT MOHANTY VS	// 0 //	
116	D-RPFAM/46809/2026	MAUSUMI SI VS SANAT JENA	BALARAM NAYAK VS	// 0 //	
117	D-RPFAM/46873/2026	Krushna Chandra Nayak VS Sudhansubala Nayak and another	Rabindra Nath Barik VS	// 0 //	AOR20220004220C202600022
118	D-RPFAM/46878/2026	MIRA RANI RATH VS SANTOSH KUMAR RATH	PRATAP CHANDRA MISHRA VS	// 0 //	
119	D-RSA/46797/2026	THE ZONAL MANAGER, BANK OF INDIA, ZONAL OFFICE, CUTTACK VS UPA MAJHI	SIDDHANTANESWAR VS	// 0 //	
120	D-RVWPET/46776/2026	TRINATH MAJHI VS STATE OF ODISHA	DURGA PRASAD PATTANAIAK VS	// 0 //	
121	D-WA/46872/2026	PRINCIPAL SECRETARY OF FE AND CC DEPT VS SOMANATH BEHERA	GOVT OF ODISHA VS	// 0 //	LOD20240000172C202600323
122	D-WP(C)/46770/2026 WP(C)/32249/2026	GURUKUL INTERNATIONAL PUBLIC SCHOOL, GANJAM VS STATE OF ODISHA	JAYPALI MAHAPATRA VS	// 0 //	
123	D-WP(C)/46771/2026	MANORANJAN ROUT VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// 0 //	
124	D-WP(C)/46772/2026 WP(C)/32262/2026	LALATENDU DAS VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	
125	D-WP(C)/46775/2026	GEETARANI BHOI	KARUNAKAR GAYA	//	

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	WP(C)/32188/2026	VS STATE OF ODISHA	VS	0 //	
126	D-WP(C)/46777/2026	MD.ZAFAR NOOR VS THE BAR COUNCIL OF INDIA, NEW DELHI	KHAN MAHMOODUL HASAN NIAMATI VS	// 0 //	
127	D-WP(C)/46780/2026	BIRANCHI NARAYAN MOHAPATRA VS THE COLLECTOR AND DIST.MAGISTRATE. DEBGADA	MANAS KUMAR PRADHAN VS	// 0 //	
128	D-WP(C)/46781/2026	ANUBRATA BARA VS STATE OF ODISHA	LOKESH GOURAV MOHARANA VS	// 0 //	
129	D-WP(C)/46782/2026	S.NARAYAN REDDY VS EAST COAST RAILWAY, BHUBANESWAR	SUBHADUTTA ROUTRAY VS	// 0 //	
130	D-WP(C)/46783/2026	SITANATH MOHANTA VS STATE OF ODISHA	SHAKTI SEKHAR VS	// 0 //	
131	D-WP(C)/46784/2026	MANJULA KUMARI PRUSTI VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //	AOR20220001611C202600194
132	D-WP(C)/46785/2026	STEEL AUTHORITY OF INDIA LTD (SAIL) VS STATE OF ODISHA	RUPESH KUMAR KANUNGO VS	// 0 //	AOD20240000891C202600021
133	D-WP(C)/46786/2026	SANGRAM MALLIK VS CHIEF COMMISSIONER, CGST, CENTRAL EXCISE AND CUSTOMS	RAJ KUMAR ROUT VS	// 0 //	AOR20220001248C202600014
134	D-WP(C)/46787/2026	BHOLANATH MOHANTA VS STATE OF ODISHA	SHAKTI SEKHAR VS	// 0 //	
135	D-WP(C)/46788/2026	DHARANIDHAR JENA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //	AOD20240000536C202600047
136	D-WP(C)/46789/2026	T. S. ALLOYS, THIKA MAZDOOR SABHA VS	SUKANTA KUMAR DALAI VS	// 0	AOD20240000306C202600163

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137	D-WP(C)/46790/2026	STATE OF ODISHA T.DANDASI REDDY VS EAST COAST RAILWAY, BHUBANESWAR	SUBHADUTTA ROUTRAY VS	// // 0 //	
138	D-WP(C)/46791/2026	SAMBHU MUKHI VS STATE OF ODISHA	SHAKTI SEKHAR VS	// 0 //	
139	D-WP(C)/46793/2026	T.PAPEYA REDDY VS EAST COAST RAILWAY, BHUBANESWAR	SUBHADUTTA ROUTRAY VS	// 0 //	
140	D-WP(C)/46794/2026	PANKAJ GIRI VS UNION OF INDIA	ABHISHEK SAHOO VS	// 0 //	
141	D-WP(C)/46795/2026	S.RAMESH REDDY VS EAST COAST RAILWAY, BHUBANESWAR	SUBHADUTTA ROUTRAY VS	// 0 //	
142	D-WP(C)/46796/2026	R.JAGANNATH REDDY VS EAST COAST RAILWAY, BHUBANESWAR	SUBHADUTTA ROUTRAY VS	// 0 //	
143	D-WP(C)/46798/2026	ARJUN KARUA VS STATE OF ODISHA	SHAKTI SEKHAR VS	// 0 //	
144	D-WP(C)/46799/2026	MASUDA AKHTAR VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
145	D-WP(C)/46800/2026	JYOTEERMAYEE MEHER VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //	
146	D-WP(C)/46801/2026	SANTOSH KUMAR MISHRA VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// 0 //	
147	D-WP(C)/46802/2026	ANIRUDHA DASH VS STATE OF ODISHA	FALGUNI RAJGURU MOHAPATRA VS	// 0 //	

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148	D-WP(C)/46803/2026	DEBI PRASAD SUBUDHI VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS VS	// 0 //	
149	D-WP(C)/46805/2026	SUBRATA KUMAR RATHA VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS VS	// 0 //	
150	D-WP(C)/46808/2026	AMITABH SAMAL VS ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST, CUTTACK-1	SUBHAM SHARMA VS VS	// 0 //	
151	D-WP(C)/46811/2026	PRAGYAN PARAMITA PADHI VS STATE OF ODISHA	SAIBRATA RATH VS VS	// 0 //	
152	D-WP(C)/46812/2026	NILACHAL TRIPATHY VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS VS	// 0 //	
153	D-WP(C)/46813/2026	BHARATI PRASANNA NAYAK VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS VS	// 0 //	AOD20220004218C202600002
154	D-WP(C)/46814/2026	SUMANTA DAS VS STATE OF ODISHA	SOUBHAGYA SWAIN VS VS	// 0 //	AOR20220001296C202600138
155	D-WP(C)/46815/2026	LINGARAJ JENA VS STATE OF ODISHA	ASWINI KUMAR MOHANTY VS VS	// 0 //	
156	D-WP(C)/46816/2026	PADMANAVA SAHOO VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS VS	// 0 //	AOD20220004218C202600003
157	D-WP(C)/46817/2026	RABINARAYAN PANDA VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS VS	// 0 //	AOD20220004218C202600004
158	D-WP(C)/46818/2026	KARPNA RAJESWAR PATRO @ K. RAJESWAR PATRO VS STATE BANK OF INDIA	ODHANANJAYA MUND VS VS	// 0 //	AOR20220001492C202600245
159	D-WP(C)/46819/2026	M/S MC PATEL AND CO.	KAJAL SAHOO	//	AOR20220001613C202600100

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		VS	VS	0	
		COMMISSIONER OF INCOME TAX, (APPEALS)		//	
160	D-WP(C)/46820/2026	BIJAY KUMAR PRADHAN	SISIR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-WP(C)/46822/2026	BANKUBIHARI DHIR	NIRANJAN LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/46823/2026	KSHETRA MOHAN SI	NIRANJAN LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/46824/2026	MANGAL SINGH	NIRANJAN LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/46826/2026	SUSHREE SMITANJALI @ SUSHREE SMITANAJALI	DEVASHIS PANDA	//	
		VS	VS	0	
		DR.BISWARANJAN BHUIYAN		//	
165	D-WP(C)/46827/2026	GOURIRANI SAMANTARAY	MANAS RANJAN PADHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/46829/2026	SANTILATA MOHAPATRA	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/46833/2026	SIBAPRASAD SHARMA	JAGANNATH BHUYAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/46860/2026	PRIYABRATA SWAIN	GYANA RANJAN SETHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/46866/2026	KAILASH CHANDRA SWAIN	SUKANTA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/46867/2026	MALATI SAHOO	KISHORE CHANDRA RAJGURU MOHAPATRA	//	
		VS	VS	0	

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171	D-WP(C)/46870/2026	UNION OF INDIA BIBEKANANDA PATTANAYAK VS	DIGANTA DAS VS	// // 0	
172	D-WP(C)/46875/2026	CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE AND CUSTOMS, ODISHA, BHUBANESWAR M/S. SHREE BHARAT MOTORS LTD., BHUBANESWAR	KOPABANDHU DASH VS	// 0	
173	D-WP(C)/46876/2026	UNION OF INDIA M/S.SHREE BHARAT MOTOR LTD.,PAHAL,BHUBANESWAR	KOPABANDHU DASH VS	// 0	
174	D-WP(C)/46879/2026	UNION OF INDIA M/S.CJ DARCL LOGISTICS LTD., SAMBALPUR VS	SATYA SMRUTI MOHANTY VS	// 0	
175	D-WP(C)/46881/2026	STATE OF ODISHA ASHOK KUMAR SAHOO VS	ADHIRAJ MOHANTY VS	// 0	
176	D-WP(C)/46882/2026	THE CHIEF REGIONAL MANAGER, ICICI BANK LTD., GUJURAT GYANA RANJAN SAHOO VS	SOURAV SUMAN BHUYAN VS	// 0	
177	D-WP(C)/46885/2026	STATE OF ODISHA RAJESH PRADHAN VS	DR.PURUSOTTAM CHULI VS	// 0	
178	D-WP(C)/46886/2026	STATE OF ODISHA PRADEEP KUMAR SINGH VS	NARESH CHANDRA JENA VS	// 0	
179	D-WP(C)/46887/2026	STATE OF ODISHA M/S.GROWERO TECHNOLOGIES PVT LTD., TELANGANA	ANISH KUMAR SAMAL VS	// 0	
180	D-WP(C)/46888/2026	STATE OF ODISHA PRASANA KUMAR DAS VS	NARESH CHANDRA JENA VS	// 0	
181	D-WP(C)/46890/2026	STATE OF ODISHA SAJAL KUMAR DEB VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //	

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182	D-WP(C)/46891/2026	BIDYUT PRAVA BISWAL VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //	
183	D-WP(C)/46892/2026	PRABIR KUMAR DASH VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //	
184	D-WP(C)/46893/2026	THE LEGAL MANAGER, M/S.HDFC ERGO GENERAL INSURANCE COMPANY LTD.,OSL TOWER, CUTTACK VS MALATI NAYAK	INSURANCE COMPANY LTD.,OSL TOWER, CUTTACK VS	// 0 //	
185	D-WP(C)/46894/2026	PRANABESH CHAKRABORTY VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //	
186	D-WP(C)/46895/2026	NALINI KUMARI MOHAPATRA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// 0 //	
187	D-WP(C)/46896/2026	GOVINDA KUMAR VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //	
188	D-WP(C)/46897/2026	DHRUBA CHARAN BEHERA VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //	
189	D-WP(C)/46898/2026	M/S. MIDDLEX, PURI VS COMMNR. OF STATE TAX, BANLIYAKAR BHAWAN, CUTTACK	BIBHUDENDRA MOHANTY VS	// 0 //	
190	D-WP(C)/46899/2026	HIMANSU MOHAN SAMANTARAY VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //	
191	D-WP(C)/46900/2026	RAMESH CHANDRA MOHANTY VS TPCODL, BBSR	SATYAJIT SAMAL VS	// 0 //	
192	D-WP(C)/46901/2026	SAMLESWARI SCHOOL OF NURSING, MANGALPUR, SAMBALPUR VS STATE OF ODISHA	SANDEEP MISHRA VS	// 0 //	
193	D-WP(C)/46902/2026	PRADIP KUMAR PATRA	SOUMYA JYOTI BISWAL	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/46903/2026	DEBASIS RATH	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/46904/2026	SUBRATA KUMAR SWAIN	SUMANTA MALIK	//	
		VS	VS	0	
		REGIONAL PROVIDENT FUND COMMNR., EPFO, REGIONAL OFFICE, BBSR		//	
196	D-WP(C)/46905/2026	SARFARAJ AHMAD	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/46906/2026	BIDYUT RANJAN PATRA T.	DR. PURUSOTTAM CHULI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/46907/2026	IMPERIAL PRESIDENCY SCHOOL OF NURSING, NUALBARI	ABHAN MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/46909/2026	JAGANNATH BASTIA	IN PERSON	//	LOR20220000281C202600002
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/46910/2026	Prasant Kumar Choudhury	KAILASH CHANDRA MISHRA	//	AOR20230000698C202600011
		VS	VS	0	
		The Chairman cum Managing Director and others		//	
201	D-WP(C)/46912/2026	SUKANTI SETHY	SUBHAM AGRAWAL	//	AOR20220001380C202600044
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/46913/2026	ASHOKA KUMAR SAHU	Kananbala Roychoudhury	//	AOR20220001523C202600133
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/46914/2026	SUBHASH CHANDRA GHANTUAL	SUBHAM AGRAWAL	//	AOR20220001380C202600045
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/46915/2026	MANABHAJAN KARMI	SUBHAM AGRAWAL	//	AOR20220001380C202600046
		VS	VS	0	

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205	D-WP(C)/46916/2026	STATE OF ODISHA RAJESH KUMAR NAIK VS	SUBHAM AGRAWAL VS	// // 0	AOR20220001380C202600047
206	D-WP(C)/46917/2026	STATE OF ODISHA SATYASUNDAR ROUT VS	Kananbala Roychoudhury VS	// // 0	AOR20220001523C202600131
207	D-WP(C)/46918/2026	STATE OF ODISHA SUDHIRA BEHERA VS	Kananbala Roychoudhury VS	// // 0	AOR20220001523C202600130
208	D-WP(C)/46919/2026	STATE OF ODISHA JUDHISTIR KANHAR VS	SUBHAM AGRAWAL VS	// // 0	AOR20220001380C202600048
209	D-WP(C)/46920/2026	STATE OF ODISHA IB FIELD SUPPLIERS AND CONTRACTOR ASSOCIATION VS	SUKANTA KUMAR DALAI VS	// // 0	AOD20240000306C202600164
210	D-WP(C)/46921/2026	MAHANADI COALFIELDS LIMITED MCL GANGADHAR BISOYI VS	Kananbala Roychoudhury VS	// // 0	AOR20220001523C202600132
211	D-WP(C)/46922/2026	STATE OF ODISHA PABITRA KUMAR PRUSTY VS	GOURAV KUMAR ROY CHOUDHURY VS	// // 0	AOD20220003611C202600065
212	D-WP(C)/46923/2026	THE CHIEF COMMISSIONER , CT AND GST, ODISHA HARIBANDHU BUDEK VS	Kananbala Roychoudhury VS	// // 0	AOR20220001523C202600134
213	D-WP(C)/46924/2026	STATE OF ODISHA TECHNOCRAT ENTERPRISES VS	Kananbala Roychoudhury VS	// // 0	AOR20220001523C202600136
214	D-WP(C)/46925/2026	THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS TAPAN GOLDAR VS	Kananbala Roychoudhury VS	// // 0	AOR20220001523C202600135
215	D-WP(C)/46926/2026	STATE OF ODISHA DR ABHISHEK DASH VS	Atul Tripathy VS	// // 0	AOD20240000618C202600243
		STATE OF ODISHA		//	

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216	D-WP(C)/46927/2026	AMIT KUMAR RANA VS STATE OF ODISHA	Atul Tripathy VS	// () //	AOD20240000618C202600244
217	D-WP(C)/46928/2026	SIDDHARTH BARAI PROP- SIDDHARTH DESIGN STUDIO VS THE SUPERINTENDENT CGST AND CENTRAL EXCISE BALANGIR RANGE	ABHISHEK SAHOO VS	// () //	AOD20240000942C202600014
218	D-ABLAPL/30413/2026	HARISH KUMAR JAGDEVRAJ @ PINU JAGDEVRAJ @ DILIP KUMAR MOHANTY VS STATE OF ODISHA	ATUL KUMAR MOHANTY VS	DELANGA /288 /2026 () //	
219	D-ABLAPL/30414/2026	SAMPUDI DAS @ SISIR KUMAR DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /400 /2026 () //	
220	D-ABLAPL/30416/2026	PRAKASH SAHOO VS STATE OF ODISHA	UMA SHANKAR PATEL VS	BIRMITRAPUR /427 /2026 () //	AOR20220000263C202600093
221	D-ABLAPL/30418/2026	DIPANKAR HALDAR @ DEEPANKAR HALDAR @ HASAN VS STATE OF ODISHA	DEEPAK KUMAR NAYAK VS	MOTU /93 /2024 () //	
222	D-ABLAPL/30419/2026	URMILA MOHANTY VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	JALESWAR /553 /2026 () //	AOR20220004152C202600023
223	D-ABLAPL/30420/2026	RANJIT SAHU VS STATE OF ODISHA	MONOMOY BASU VS	CHANDIPUR /56 /2026 () //	
224	D-ABLAPL/30422/2026	DILLIP NAYAK @ DILU VS STATE OF ODISHA	SATYABRATA DASH VS	BANAPUR P.S. /379 /2026 () //	
225	D-ABLAPL/30425/2026	LIPUNA BEHERA VS STATE OF ODISHA	SANJIB MOHANTY VS	BANDAR MARINE /37 /2026 () //	AOR20220001611C202600193
226	D-ABLAPL/30428/2026	SARADA PRASAD ROUTRAY VS STATE OF ODISHA	SATABDI SAMANTRAY VS	CHAULIAGANJA /436 /2026 () //	
227	D-ABLAPL/30429/2026	SANJUKTA ROUTRAY	SATABDI SAMANTRAY	CHAULIAGANJA /436 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-ABLAPL/30432/2026	GOLAPI RAY	ASIT KUMAR JENA	ORKEL /163 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-ABLAPL/30433/2026	SIDHANTA KUMAR PANDA	LOKESH GOURAV MOHARANA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-ABLAPL/30435/2026	SONU PANDA	ASIT KUMAR JENA	KALIMELA /218 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-ABLAPL/30436/2026	SHRAVANA KUMAR GARDIA	SWARAJ PATEL	/ /	AOR20220000246C202600048
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-ABLAPL/30444/2026	PANU @ RAJA BISWAL	PRASANNA KUMAR MISHRA	TUMUSINGA /320 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-ABLAPL/30445/2026	DIBYA RANJAN SAHOO	AMULYA RATNA PANDA	JENAPUR /265 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-ABLAPL/30452/2026	ASHIM KUMAR SEN	GURUPRASAD BEHERA	BALASORE TOWN /249 /2026	AOR20220000925C202600073
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-ABLAPL/30453/2026	BIJAY SAHOO @ CHHABI SAHOO	SEVATI SOREN	MARKAT NAGAR /321 /2026	AOR20220003775C202600008
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-ABLAPL/30454/2026	SUSANTA PRATHIARI	ANUGRAHA NARAYAN SAMANTRAY	GANIA /128 /2024	AOD20260000401C202600031
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-ABLAPL/30456/2026	MRUTYUNJAY JENA	SURYAKANTA DWIBEDI	BHOGRAI /55 /2019	AOR20220001245C202600026
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-ABLAPL/30460/2026	BANAMALI RAUTA	NIRANJAN LENKA	PATTAPUR (ASKA) /289 /2026	
		VS	VS	()	

ORISSA HIGH COURT
FILING REPORT AS ON :01/10/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-ABLAPL/30462/2026	STATE OF ODISHA TAPAN KUMAR DAS VS	BIBHUTI RANJAN MOHANTY VS	// KHANTAPADA /359 /2026 ()	
240	D-ABLAPL/30466/2026	STATE OF ODISHA RAMA CHANDRA SASAMAL VS	SIDHARTHA SANKAR RAY (2) VS	// CHATRAPUR /31 /2026 ()	
241	D-ABLAPL/30469/2026	STATE OF ODISHA BENUDHAR DEEP VS	JNYANANANDA PANDA VS	// KOKSARA /172 /2026 ()	
242	D-ABLAPL/30471/2026	STATE OF ODISHA RAKESH CHHATRIA VS UNION OF INDIA (RAILWAY)	KULDEEP MOHANTY VS	// // ()	AOD20240000012C202600301
243	D-ABLAPL/30478/2026	TUSHAR KUMAR PRADHAN VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	TANGI /501 /2026 ()	
244	D-ABLAPL/30482/2026	ARNAB SAMAL VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	// TANGI /475 /2026 ()	
245	D-ABLAPL/30485/2026	LINGARAJ BEHERA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// // ()	AOR20220001296C202600139
246	D-ABLAPL/30492/2026	NANU@MRUGANKA SEKHAR CHHOTARAY VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// PURI SADAR /407 /2026 ()	AOD20220004577C202600069
247	D-ABLAPL/30494/2026	PRAHLLAD HARIJAN VS STATE OF ODISHA	JNYANANANDA PANDA VS	// KOKSARA /131 /2022 ()	

ORISSA HIGH COURT

MISC CASES FILED on ://

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
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